

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015

Dated: 31st August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Sardar Sarovar Narmada Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Tejas Karia
Mr. Surjendu Das
Ms. Avlokita Rajvi

Counsel for the Respondent(s) : Mr. Manu Sheshadri
Mr. Samarth Chowdhury for R-1

Mr. Ruchir Mishra
Mr. Sanjeev Saxena for R-2

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran for GUVNL

ORDER

List the matter for hearing on **24.10.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

Bn/pr

(Justice N. K. Patil)
Judicial Member